

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) SR No. 4456/7/HDB/2017
NAME OF THE COMPANY	Indu Techzone Private Limited
NAME OF THE PETITIONER(S)	IFCI Limited
NAME OF THE RESPONDENT(S)	Indu Techzone Private Limited
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
y. K. Safill	Coursel	99080/1277	Sy Ap
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Dr. K. Lat Aminumy	,		
M. Andlawy	Advo aly.	94405 69 151.	M.An_

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ORDER

Heard Mr.V.K.Sajith, Learned Counsel for the Petitioner and Dr.K.Lakshmi Narasimha along with Mr.M.Anil Kumar, Learned Counsels for the Respondent.

At the request of both the Counsels, case is posted to 16.01.2018.

Member (T)

Member (J)

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